

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 299 & 296 of 2017 IN  
DFR NO. 691 OF 2017**

**Dated: 27<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Avon Cycles Limited ...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shridhar Prabhu  
Mr. Anandtha Narayana M.G.

**ORDER**

**(IA No.296 of 2017)**

*(Application for Condonation of delay in filing)*

Issue notice to the Respondents returnable on 24.05.2017. Dasti, in addition, is permitted.

List the matter on **24.05.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*